

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH-WEST)
DWARKA DISTRICT COURTS, NEW DELHI**

ORDER

In view of official exigencies, Order No. 15063-127/Sum.Vac./Judl.Br./DWK/2023 dated 07.06.2023 issued by the undersigned is hereby partially modified to the extent that **Ms. Rekha, PO (MACT)-01** is hereby authorised to look after the work which was earlier assigned to Ms. Manika, ASJ (FTC), Dwarka Courts for **19.06.2023** during Summer Vacation-2023 vide aforesaid order dated 07.06.2023. The above said Judicial Officer shall work from her own court room i.e. Court Room No. 03.

The rest of the contents of Order dated 07.06.2023 shall remain the same.


(Praveen Kumar)


Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi

No. 15489-542/Sum.Vac./Judl. Br./DWK/2023

Dated: 08.06.2023

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judges, North-West, South, South-East, East, New Delhi, Shahdara, North-East, West, North Districts, Rohini, Saket, Karkardooma and Patiala House Courts Complexes, New Delhi.
4. The Principal District & Sessions Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue Courts Complex.
5. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
6. The Officers Concerned.
7. The Office of CMM (S-W), Dwarka Courts.
8. All the Branch Incharges, DDO posted at South-West District, Dwarka Courts, New Delhi.
9. ~~The Website Committee, Hindi & English, Tis Hazari Courts, Delhi.~~
10. The President/Hony. Secretary, DCBA, New Delhi.
11. The President/Hony. Secretary, All Court Complexes, Delhi, New Delhi.
12. The Chief Prosecutor, Prosecution Branch, Dwarka Courts.
13. The Branch In-charge(s) Computer Branch and R & I for uploading this Order on the web page of District Courts, Dwarka and LAYERS respectively.


Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi